

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO.2306.
TO BE ANSWERED ON MONDAY, THE 31ST JULY, 2017.**

INDUSTRIAL DEVELOPMENT OF CHHATTISGARH

2306. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is a fact that the State of Chhattisgarh has not developed rapidly due to its distance from sea shore/ports;
- (b) if so, the details thereof and whether the Government will consider to promote other types of industries including small and ancillary industries so that industries develop rapidly in this State also; and
- (c) whether the Government proposed/proposes to give any special package to Chhattisgarh in order to bring it in the category of rapidly developing States, promote its industry and to provide employment opportunities and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): No, Madam.
- (b): As per Annexure.
- (c): No, Madam. However, Department of Industrial Policy and Promotion, Ministry of Commerce and Industry has taken up a series of measures to simplify and rationalize the regulatory processes across the country. DIPP has been closely working with the State Governments to help them identify constraints in doing business and improving overall business environment in their respective States.

DIPP introduced the Business Reform Action Plan in 2014 with the aim of improving the process of setting up a business across the country. Business Reform Action Plan includes recommendations for reforms on regulatory processes, policies, practices or procedures spread across the lifecycle of a typical business.

A 340-Point Business Reform Action Plan for States and Union Territories (UTs) targeted at increasing transparency and improving the efficiency and effectiveness of various government regulatory functions and services was circulated by DIPP to all State/UT Governments in October 2015. The Department has, in partnership with the World Bank Group, released the results of the 'Assessment of Implementation of Business Reforms 2015-16 by States', on 31.10.2016. Chhattisgarh has scored a 97.32% achievement and ranked 4th among the States and UTs.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2306 FOR ANSWER ON 31.7.2017

- I. Under Modified Industrial Infrastructure Upgradation Scheme (MIIUS), following three projects have been approved in Chhattisgarh :

S. No	Name and location of the Project	Scheme Name	Project Cost (Rs. In crores)	Central Grant (Rs. In crores)	Date of approval	Central Grant released (Rs. In crores)	Status
1.	Iron and Steel Cluster, Raipur	IIUS	55.06	31.76	04.03.2005	30.79	Completed on 31.03.2015
2.	Industrial Growth Centre, Uria, Raipur	MIIUS	54.81	12.26	05.03.2015	8.58	On-going
3.	Sirgitti Engineering Cluster	MIIUS	44.59	10.24	10.08.2015	6.11	On-going

- II. Number of micro-enterprises have been set-up in Chhattisgarh during the last three years and in the current year under Prime Minister Employment Generation Programme, a major credit-linked subsidy programme being implemented by Ministry of MSME, which aims at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector. Any individual above 18 years of age is eligible to avail the benefits under the Programme. The maximum cost of project is Rs.25 lakh in manufacturing sector and Rs.10 lakh in service sector. The details are as under :

S.No.	Year	Margin Money allocation (Rs. In lakh)	Margin utilized * (Rs. In lakh)	Money (Rs. In lakh)	Units assisted	Estimated employment generated
1.	2014-15	3473.41		2045.68	847	5821
2.	2015-16	4303.80		2829.38	1277	9496
3.	2016-17	4493.30		4070.73	1598	12856
4.	2017-18	4016.67		364.99	143	1144

* As on 30.06.2017
